HIGH COURT OF SIKKIM GANGTOK

No.38/Confdl./HCS

Dated: 27/10/2018

NOTIFICATION

It is hereby notified for general information that the days enumerated in the Schedule below shall be observed as holidays and vacation by the Subordinate Courts of Sikkim during the year, 2019.

SI.	Name of Holiday (s)	Date (s)	Days of the week	No. of days (s)
1	New Year's Day	01 st January	Tuesday	1 day
2	Sonam Lochhar	06 th January	Sunday	1 day
3	Maghe Sankranti	15 th January	Tuesday	1 day
4	Republic Day	26 th January	Saturday	1 day
5	Losar	05 th February	Tuesday	1 day
6	Holi	21 st March	Thursday	1 day
7	Ramnawami (Chaite Dasain)	13 th April	Saturday	1 day
8	Dr. B.R. Ambedkar Jayanti	14 th April	Sunday	1 day
9	Good Friday	19 th April	Friday	1 day
10	State Day	16 th May	Thursday	1 day
11	Id Ul Fitr	05 th June	Wednesday	1 day
12	Saga Dawa	17 th June	Monday	1 day
13	Bhanu Jayanti	13 th July	Saturday	1 day
14	Drukpa Tshechi	04 th August	Sunday	1 day
.15	Tendong Lho Rum Faat	08 th August	Thursday	1 day
16	Guru Rimpoche's Thungkar Tshechu	10 th August	Saturday	1 day
17	Independence Day	15 th August	Thursday	1 day
18	Janmasthami	24 th August	Saturday	1 day
19	Indrajatra	13 th September	Friday	1 day
20	Pang-Lhabsol		Wednesday	1 day
21	Gandhi Jayanti	02 nd October		5 days
22	Durga Puja (Dasain)	07 th October to 11 th October	Monday to Friday	Judys
23	B Laxmi Puja (Deepawali)	28 th October to 30 th October	Monday to Wednesday	3 days
24	4 Lhabab Duechen	19 th November	Tuesday	1 day
2!	Cours Tongnam	12 th December	Thursday	1 day
2		16 th December	Monday	1 day
2	7 Sakewa			
2	8 Christmas	25 th December	Wednesday	1 day
2	9 Kagyed Dance			

		Total number of days	tal number of days	
32	Nyenpa Guzom	01 st & 02 nd January, 2020	Wednesday & Thursday	2 days
31	Tamu Lochar	30 th December	Monday	1 day
30	Losoong/Namsoong	27 th December to 31 st December	Friday to Tuesday	5 days

It is further declared that the following days shall be RESTRICTED HOLIDAY Government Employees shall be entitled to avail of only one restricted holiday per year.

	Date (s)	Days of the week	No. of
Name of Holiday (s)		Wednesday	days (s)
	01st May		1 day
		Wednesday	1 day
	29 May		
Sherpa	06 th July	Saturday	1 day
Birthday of H.H. the Dalai Lama	00 34.7		1day
Chhat Duig	02 nd November	Saturday	Tudy
	mber of days		04 days
3	irthday of H.H. the Dalai Lama Chhat Puja	irthday of Late Tenzing Norgay herpa irthday of H.H. the Dalai Lama 06 th July	abour Day irthday of Late Tenzing Norgay herpa irthday of H.H. the Dalai Lama O2 nd November Saturday Saturday

VACATION

1 Winter Vacation	31 days	01.01.2019 to 31.01.2019

By order,

All Subordinate Courts of Sikkim will remain closed on Second N.B: Saturdays.

> Sd/-REGISTRAR GENERAL

Memo No. 4(17) Confdl/HCS/ 1/307-35# Dated: 27.10.18

Copy to:

- The Secretary General, Supreme Court of India, New Delhi 110 201.
- 2. The Secretary to the Government of India, Ministry of Home Affairs New Delhi.

3. The Registrar General, High Court of

- 4. The Secretary, Bar Council of India, New Delhi.
- 5. The Commissioner –cum- Secretary to Hon'ble Governor of Sikkim, Raj Bhawan,
- 6. The Additional Registrar-cum-PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim, Gangtok.
- 7. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
- 8. The Special Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
- 9. The Advocate General, Government of Sikkim, Gangtok.
- 10. The Additional Advocate General, Government of Sikkim, Gangtok.
- 11. The Chief Secretary, Government of Sikkim, Gangtok.
- 12. The Additional Chief Secretary, Home Department, Government of Sikkim, Gangtok.

- 13. The Legal Remembrancer-cum-Law Secretary, Law Department, Government of Sikkim, Gangtok.
- 14. The District & Sessions Judge (North) at Mangan.
- 15. The District & Sessions Judge (East) at Gangtok.
- 16. The District & Sessions Judge (South) at Namchi.
- 17. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
- 18. The District & Sessions Judge (West) at Gyalshing.
- 19. The District & Sessions Judge (Spl. Div. -II) at Gangtok.
- 20. The District & Sessions Judge (Spl. Div. -I)I/C at Gangtok.
- 21. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
- 22. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
- 23. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
- 24. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
- 25. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
- 26. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
- 27. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
- 28. The Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
- 29. The Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division (I/C), East Sikkim.
- 30. The Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division (I/C), East Sikkim.
- 31. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division (I/C), South Sikkim.
- 32. The Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division (I/C), South Sikkim.
- 33. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
- 34. The Civil Judge-cum-Judicial Magistrate (South) at Namchi.
- 35. The Civil Judge-cum-Judicial Magistrate (North) at Mangan, Stationed at Gantok.
- 36. The District Magistrate (East) at Gangtok.
- 37. The District Magistrate (North) at Mangan.
- 38. The District Magistrate (South) at Namchi.
- 39. The District Magistrate (West) at Gyalshing.
- 40. The P.S to Hon'ble Chairperson, Sikkim State Human Rights Commission, Gangtok.
- 41. The P.S. to Hon'ble Lokayukta, Government of Sikkim, Gangtok.
- 42. The P.S. to Hon'ble Chairperson, Law Commission, Government of Sikkim, Gangtok.
- 43. The President, Bar Association of Sikkim.
- 44. The President, Namchi Bar Association, South Sikkim.
- 45. The District Magistrate (East) at Gangtok.
- 46. The District Magistrate (West) at Gyalshing.
- 47. The District Magistrate (North) at Mangan.
- 48. The District Magistrate (South) at Namchi.
- 49. The Additional Secretary (Confdl), Home Department for publication in the Government Gazette.
- 50. All Section In-charge, High Court of Sikkim, Gangtok.
- 51. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
- 52. Notice Board,
- 53. Guard file &
- 54. File.

REGISTRAR